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Title: Need to take action to enable the use of Tamil language in High Courts of Tamil Nadu, Puducherry and Andaman and Nicobar Islands.

SHRI V. ELUMALAI (ARANI): Tamil is known as one of the oldest surviving language. "Tholgappium" and Sangam are the oldest literature which belongs to Tamil. Tamil is the first Indian language which was declared as classical language by the Government of India in 2004 during the period of our beloved Amma as Chief Minister of Tamil Nadu. The UNESCO memory of the World register in 1997 and 2005 were written in Tamil. One of the official Russian buildings Kremlin Palace displayed its name in Tamil. It is not only in Tamil Nadu but also in Puducherry and Andaman and Nicobar Islands, the respective Governments have recognised Tamil as the official language. With such a proud history, as guided by our beloved Puratchi Thalaivi Amma, we the people of Tamil Nadu, and on behalf of the Tamil speaking people in Puducherry and Andaman and Nicobar Islands, would request the Central Government to take action to enable the use of Tamil language in High Courts of Tamil Nadu, Puducherry and Andaman and Nicobar Islands.